NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 45/(MAH)/2012

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES: Manfred Kurt Dopfer Gebkesel V/s.

M/s. Skywalker Arts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

SIGNATURE

Rahul D. Oak. Ah fin alw Sidelhish Shedyn Petition & Ashvini Kandalgaaku Pallavi Sandli Adv Mr Respondent 127385

ORDER

T.C.P. No. 45/397-398/NCLT/MB/MAH/2012

- 1. The Learned Representatives of both the sides are present.
- As per the Order dated 06.11.2017 the Respondent has submitted Written 2. Submissions placed on record, copy is handed over to the Petitioner.
- Learned Counsel of the Petitioner is seeking time to file Written 3. Submissions. Granted. To be filed on or before 10.01.2018, copy to be circulated to the other side. Matter is listed for hearing on 01.02.2018.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

12.12.2017

Sd/-M.K. SHRAWAT Member (Judicial)